

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:487

ANSWERED ON:20.02.2009

RURAL DEVELOPMENT SCHEMES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Maharia Shri Subhash;Paraste Shri Dalpat Singh;Patel Shri Kishanbhai Vestabhai;Rao Shri Sambasiva Rayapati;Sai Shri Nand Kumar;Singh Shri Sugrib;Verma Shri Ravi Prakash;Yadav Shri M. Anjan Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of funds sanctioned/released to States and utilized by them under various rural development and poverty alleviation schemes during 2008-2009 so far, Scheme-wise/State-wise;
- (b) the achievement made during the said period under each scheme;
- (c) the number of people belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) benefited under each of these schemes; and
- (d) the steps taken by the Government to ensure full utilization of funds and completion of works in time?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) The Ministry of Rural Development is implementing a number of schemes through State Government and Union Territory Administrations namely the National Rural Employment Guarantee Act (NREGA) and Swarnajayanti Gram Swaraj Yojana (SGSY) for poverty alleviation and employment generation in rural areas of the country. The other schemes of the Ministry like Indira Awas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Integrated Watershed Management Programmes (IWMP), Accelerated Rural Water Supply Programme (ARWSP) and Total Sanitation Campaign (TSC) etc. are also being implemented for providing basic amenities and area development. State-wise and Scheme-wise funds released under these schemes during 2008-09 are given at Annexure-I.

(b): State-wise achievements made under major programmes of the Ministry during 2008- 09 as reported by the State Government are given at Annexure-II.

(c): Schedule Castes and Schedule Tribes get benefits directly and indirectly under all the programmes of the Ministry. However, benefits to SCs and STs are monitored for the major schemes namely IAY, SGSY and NREGA. State-wise position during the year 2008-09 is given at Annexure-III.

(d): The Ministry of Rural Development has evolved a comprehensive system of monitoring the execution of the programmes, including the utilization of funds through monthly/quarterly progress reports received from States/UTs, field visits of by Area Officers of the Ministry and discussion with the State Secretaries/Project Director of the District Rural Development Agencies (DRDAs)/Chief Executive Officers of Zilla Parishads and monitoring by independent National Level Monitors (NLMs). The Ministry has evolved a five pronged strategy comprising (i) Creation of awareness about the Schemes, (ii) transparency, (iii) people's partnership, (iv) accountability and (v) strict vigilance and monitoring of the programmes. These measures help maximum utilization of funds and completion of works/project in time.